



**INTELLECTUAL  
PROPERTY INDIA**  
Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
Intellectual Property Office.  
Plot No.32, Sector – 14, Dwarka,  
NEW DELHI - 110 078.

☎ 011-28031838  
011-28032406

Fax No.28032381

**Name of Hearing Officer**

:

**SHRI G.L.VERMA  
(DEPUTY REGISTRAR)**

**Date: 16/04/2013**

**Time: 11:00 AM.**

### **CAUSE LIST**

<b>S.No</b>	<b>APPLICATION NO</b>	<b>OPPOSITION NO</b>	<b>NAME OF PARTIES</b>	<b>NAME OF REPRESENTATIVE</b>
1	1277152	203343	M/S ROYAL AIRWAYS LIMITED v/s M/S TATA MOTORS LIMITED	K & S PARTNERS, DELHI V/S DSK LEGAL, DELHI (Hearing on TM-16)



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**Name of Hearing Officer**

:

**SHRI B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date: 16/04/2013**

**Time: 11:00 AM.**

### **CAUSE LIST**

<b>S.No</b>	<b>APPLICATION NO</b>	<b>OPPOSITION NO</b>	<b>NAME OF PARTIES</b>	<b>NAME OF REPRESENTATIVE</b>
1	406193	TR-39/52371	M/S ABC TRADE AGENCIES v/s ABC MECHANICALS	MADAMSER & CO.,DELHI V/S DELHI REGISTRATION SERVICE,DELHI